

“FORM G”

INVITATION FOR EXPRESSION OF INTEREST FOR
[VARUN MEDIA PRIVATE LIMITED] OPERATING IN [MEDIA INDUSTRY] AT
[DELHI NCR]

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Varun Media Private Limited, AAACV7714K, U51100UP1994PTC016293
2.	Address of the registered office	C-457, SECTOR-10 NOIDA UP-201301 IN
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Noida
5.	Installed capacity of main products/ services	N.A
6.	Quantity and value of main products/ services sold in last financial year	
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedule) of two years, lists of creditors are available at URL:	The interested person may write on irpvarunmedia@gmail.com to the RP for last two years Financial Statement.
9.	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	The interested person may write on irpvarunmedia@gmail.com to the RP for last two years Financial Statement.
10.	Last date for receipt of expression of interest	15/10/2023
11.	Date of issue of provisional list of prospective resolution applicants	25/10/2023
12.	Last date for submission of objections to provisional list	30/10/2023
13.	Date of issue of final list of prospective resolution applicants	9/11/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14/11/2023
15.	Last date for submission of resolution plans	14/12/2023
16.	Process email id to submit Expression of Interest	irpvarunmedia@gmail.com




Mukesh Chand Jain

IBBI Regn. IBBI/IPA-002/IP-N00960/2020-2021/13054

F-703, Munirka apartments, sector-9, Plot-11, Dwarka,
New Delhi, National Capital Territory of Delhi, 110075

For (Varun Media Private Limited)

(29/09/2023, New Delhi)]

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR [VARUN MEDIA PRIVATE LIMITED] OPERATING IN MEDIA INDUSTRY AT DELHI NCR (Under sub-regulation (3) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL. No.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN No. Varun Media Private Limited, PAN: AAACV7714K, CIN:U51100UP1994PT0016293
2.	Address of the Registered Office C-457, SECTOR-10 NOIDA UP- 201301
3.	URL of website Nil
4.	Details of place where majority of fixed assets are located Noida
5.	Installed capacity of main products/services NA
6.	Quantity and value of main products/services sold in last financial year Rs. 1.45 Crores (Revenue from operations in FY 2022-23)
7.	Number of employees/workmen Nil
8.	Further details including latest available financial statements (with schedules) of two years, list of creditors are available at URL: irparunmedia@gmail.com to the RP for last two years Financial Statement and list of creditors.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: irparunmedia@gmail.com to the RP for the eligibility criteria.
10.	Last date for receipt of expression of interest 15/10/2023
11.	Date of issue of provisional list of prospective resolution applicants 25/10/2023
12.	Last date for submission of objections to provisional list 30/10/2023
13.	Date of issue of final list of prospective resolution applicants 9/11/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 14/11/2023
15.	Last date for submission of resolution plans 14/12/2023
16.	Process email ID to submit Expression of Interest irparunmedia@gmail.com
(Mukesh Chand Jain) Resolution Professional IBBI Regn. IBI/IPA-002/IP-NO0960/2020-2021/13054 F-703, Manika apartments, sector-9, Plot-11, Dwarka New Delhi, National Capital Territory of Delhi, 110075 For Varun Media Private Limited 29/09/2023, New Delhi	

Karnataka Bank Ltd.	
Your Family Bank. Across India.	
Asset Recovery Management Branch 8-B, First Floor, Rajendra Park, Pusa Road New Delhi-110 060	Phone : 011-40591567(Ext-240) E-Mail : delhiarnk@kbank.com Website : www.karnatakabank.com CIN : L85110KA1924PL001128

APPENDIX IV (Rule 8(1)) POSSESSION NOTICE (For Immovable Property)	
Whereas, undersigned being the Authorized Officer of KARNATAKA BANK LIMITED, under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 28.03.2023 calling upon the borrower/mortgagor/guarantor(s) (1) Mr. Prem Kumar S/O Mr. Ashok Kumar Singh, addressed at: Baikunthi Bagh, Tadi Baghiya Rambagh NR Siddharth Property, Agra, Uttar Pradesh-282002 (2) Mr. Gagan Kumar S/O Mr. Ashok Kumar Singh, (3) Mrs. Munnal Devi W/o Mr. Ashok Kumar Singh, (4) Mrs. Neema Devi W/o Mr. Gagan Kumar and (5) Mr. Ashok Kumar Singh S/O Mr. Shahtan Singh, All From No. (2) to (5) are residing at: Baikunthi Bagh, Tadi Baghiya, Pavin Vihar, Agra, Uttar Pradesh-282003 to repay the amount mentioned in the notice being Rs.4,57,01,362.00 (Rupees Four Crore Fifty Seven Lakh One Thousand Three Hundred Sixty Two Only) i.e. (i) Rs.4,49,75,156.14 under Term Loan A/c No.0307001800007401 along with future interest from 01.01.2023. (ii) Rs.7,26,205.86 under PSDO A/c No.0307000600012801 along with future interest from 01.03.2023 plus cost, within 60 days from the date of receipt of the said notice.	

Description of the Immovable Property	
1. All that Part & Parcel of Residential Property Bearing Plot No.79, land measuring 182.52 Square Meters, Building Measuring 149.94 Square Meters, situated at Kharsa No. 1292/81mi, Baikunthi Bagh III, near Bhagwati Bagh, Mauza Narach, Tehsil Etmadpur, Dist. Agra, Uttar Pradesh, Belonging to Mrs. Munnal Devi, Boundaries: East : Plot No. 78, West : Plot No.80, North : 25' FV Wide Road, South : Plot No.55 & 37.	
2. All that Part & Parcel of Residential Property Bearing Plot No.77A & 78, land measuring 167.66 Square Meters, Building Measuring 144.37 Square Meters, situated at Kharsa No.1292/81mi, Baikunthi Bagh III, near Bhagwati Bagh, Mauza Narach, Tehsil Etmadpur, Dist. Agra, Uttar Pradesh, Belonging to Mrs. Munnal Devi, Boundaries: East : 15' ft wide Rasta, West : Plot No.79, North : 25' ft wide Rasta South : Plot No.32	
3. All that Part & Parcel of Residential Property Bearing Plot No.71 and 71A with land measuring 235 Square Meters & Building Measuring 147.76 Square Meters, situated at Baikunthi Bagh, Pavan Vihar, Mauza Narach, Tehsil Etmadpur, Dist. Agra, Uttar Pradesh, Belonging to Mr. Ashok Kumar Singh. Boundaries: East: Prop. of Ashok Kumar, West: 15' wide rasta, North : 25' wd rasta, South : Prop. Of Mr. Pawan Samadhya	

Description of the Secured Assets/Immovable Properties	
1. All that Part & Parcel of Residential Property Bearing Plot No.79, land measuring 182.52 Square Meters, Building Measuring 149.94 Square Meters, situated at Kharsa No. 1292/81mi, Baikunthi Bagh III, near Bhagwati Bagh, Mauza Narach, Tehsil Etmadpur, Dist. Agra, Uttar Pradesh, Belonging to Mrs. Munnal Devi, Boundaries: East : Plot No. 78, West : Plot No.80, North : 25' FV Wide Road, South : Plot No.55 & 37.	
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Name & Address of Borrower/Co-Borrower - 1. ANCHUL CHAUBEY W/O PRADEEP KUMAR CHOUHEY EXOTICA DREAM VILLE, T-9 1305 GAUR CITY, GRAETER NOIDA, WEST, UTTAR PRADESH-201307 PH: NO. 6300719186 EMAIL ID: PRADEEP2809@CLOUD.COM ALSO AT: FLAT NO 105, TOWER-12, EXOTICA DREAM VILLE, SEC-16C GREATER NOIDA (WEST) UTTAR PRADESH-201307	
ALSO AT: HOUSE NO.195, SHRI RADHAPURAM COLONY HOSHANGABAD ROAD, SAMARDA HUZUR, BHOPAL, MISOARD, MADHYA PRADESH 462047	
2. PRADEEP CHOUHEY S/O KESHAV CHOUHEY EXOTICA DREAM VILLE, T-9 1305 GAUR CITY, GRAETER NOIDA, WEST, UTTAR PRADESH-201307 PH NO: 8800428167 ALSO AT: FLAT NO 105, TOWER-12, EXOTICA DREAM VILLE, SEC-16C GREATER NOIDA (WEST) UTTAR PRADESH-201307 ALSO AT: HOUSE NO.195, SHRI RADHAPURAM COLONY HOSHANGABAD ROAD, SAMARDA HUZUR, BHOPAL, MISOARD, MADHYA PRADESH 462047 ALSO AT: CAPGEMINI TECHNOLOGY SERVICES PLOT NO 139, 140 & 142 E & F NOIDA SPECIAL ECONOMIC ZONE, PHASE-2 NOIDA, UTTAR PRADESH-201305 ALSO AT: COZGINANT PLOT NO-20 & 21, SEA VIEW DEVELOPERS LTD BUILDING NO-10, INFOSPAC, SECTOR 135, BAIDIPUR, UTTAR PRADESH-201304	
Demand Notice Dated : 04.07.2023	
Amount of Demand Notice : Rs. 17,21,419.23/- (Rupees Seventeen Lakh Twenty One Thousand Four Hundred Nineteen And Paise Twenty Three Only) as on 26.06.2023	
Date of Possession : 28th Day of September 2023	
Details of Property : "ALL THAT PIECES AND PARCEL OF PROPERTY BEARING FLAT NO.403 (4TH FLOOR, TOWER-B, R/S BACK SIDE) AREA (550 SQ FT) COVERED AREA INCLUDING AREA 51.05 SQ METERS, LOCATED IN SHIV HOME-2, VILLAGE CHHAPRAULLA PARGANA AND TEHSIL DADRI DISTRICT GAUTAM BUDDH NAGAR, UTTAR PRADESH (WHICH IS LOCATED AT KHASRA NO.1271)."	
1. LAXMI KUMARI W/O MAHESH KUMAR 2. MAHESH KUMAR S/O KESHAV RAM Both At : 1/7, MOCHI BAGH, SOUTH MOTI BAGH SECOND FLOOR, NEW DELHI-110021 ALSO AT: GALLI LAL, 443, BLOCK-H, TYPE II, QUARTER, KALI BARI MARG NEW DELHI G.P. NEW DELHI-110001 ALSO AT: SANSKRITI SCHOOL S RADHAKRISHNA MARG, CHANAKYAPURI NEW DELHI-110021 ALSO AT: FLAT NO.202, SECOND FLOOR, (REAR MIDDLE PORTION) TOWER B, SHIV HOME-2, BISRAKH ROAD, VILLAGE CHHAPRAULLA, TEHSIL DADRI G.B. NAGAR, UP-201301	
Demand Notice Dated : 28.07.2023	
Amount of Demand Notice : Rs. 16,21,058/- (Rupees Sixteen Lakh Twenty One Thousand Fifty Eight Only) as on 26.07.2023	
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Details of Property : "ALL THAT PIECES AND PARCEL OF ONE KITA FLAT NO. 0-201, (SECOND FLOOR TOWER-B) AREA (550 SQ FT) AREA 51.09 SQ. METERS, COVERED AREA INCLUDING AREA 51.09 SQ METERS PLOT NO. 0-3, 4 & 5 SHIV HOMES SECOND VILLAGE CHHAPRAULLA PARGANA AND TEHSIL DADRI DISTRICT GAUTAM BUDDH NAGAR, UTTAR PRADESH."	

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Details of Property : "ALL THAT PIECES AND PARCEL OF ONE KITA FLAT NO. 0-201, (SECOND FLOOR TOWER-B) AREA (550 SQ FT) AREA 51.09 SQ. METERS, COVERED AREA INCLUDING AREA 51.09 SQ METERS PLOT NO. 0-3, 4 & 5 SHIV HOMES SECOND VILLAGE CHHAPRAULLA PARGANA AND TEHSIL DADRI DISTRICT GAUTAM BUDDH NAGAR, UTTAR PRADESH."	

Name & Address of Borrower/Co-Borrower - 1. ANCHUL CHAUBEY W/O PRADEEP KUMAR CHOUHEY EXOTICA DREAM VILLE, T-9 1305 GAUR CITY, GRAETER NOIDA, WEST, UTTAR PRADESH-201307 PH: NO. 6300719186 EMAIL ID: PRADEEP2809@CLOUD.COM ALSO AT: FLAT NO 105, TOWER-12, EXOTICA DREAM VILLE, SEC-16C GREATER NOIDA (WEST) UTTAR PRADESH-201307	
ALSO AT: HOUSE NO.195, SHRI RADHAPURAM COLONY HOSHANGABAD ROAD, SAMARDA HUZUR, BHOPAL, MISOARD, MADHYA PRADESH 462047	
2. PRADEEP CHOUHEY S/O KESHAV CHOUHEY EXOTICA DREAM VILLE, T-9 1305 GAUR CITY, GRAETER NOIDA, WEST, UTTAR PRADESH-201307 PH NO: 8800428167 ALSO AT: FLAT NO 105, TOWER-12, EXOTICA DREAM VILLE, SEC-16C GREATER NOIDA (WEST) UTTAR PRADESH-201307 ALSO AT: HOUSE NO.195, SHRI RADHAPURAM COLONY HOSHANGABAD ROAD, SAMARDA HUZUR, BHOPAL, MISOARD, MADHYA PRADESH 462047 ALSO AT: CAPGEMINI TECHNOLOGY SERVICES PLOT NO 139, 140 & 142 E & F NOIDA SPECIAL ECONOMIC ZONE, PHASE-2 NOIDA, UTTAR PRADESH-201305 ALSO AT: COZGINANT PLOT NO-20 & 21, SEA VIEW DEVELOPERS LTD BUILDING NO-10, INFOSPAC, SECTOR 135, BAIDIPUR, UTTAR PRADESH-201304	
Demand Notice Dated : 04.07.2023	
Amount of Demand Notice : Rs. 17,21,419.23/- (Rupees Seventeen Lakh Twenty One Thousand Four Hundred Nineteen And Paise Twenty Three Only) as on 26.06.2023	
Date of Possession : 28th Day of September 2023	
Details of Property : "ALL THAT PIECES AND PARCEL OF PROPERTY BEARING FLAT NO.403 (4TH FLOOR, TOWER-B, R/S BACK SIDE) AREA (550 SQ FT) COVERED AREA INCLUDING AREA 51.05 SQ METERS, LOCATED IN SHIV HOME-2, VILLAGE CHHAPRAULLA PARGANA AND TEHSIL DADRI DISTRICT GAUTAM BUDDH NAGAR, UTTAR PRADESH (WHICH IS LOCATED AT KHASRA NO.1271)."	
1. LAXMI KUMARI W/O MAHESH KUMAR 2. MAHESH KUMAR S/O KESHAV RAM Both At : 1/7, MOCHI BAGH, SOUTH MOTI BAGH SECOND FLOOR, NEW DELHI-110021 ALSO AT: GALLI LAL, 443, BLOCK-H, TYPE II, QUARTER, KALI BARI MARG NEW DELHI G.P. NEW DELHI-110001 ALSO AT: SANSKRITI SCHOOL S RADHAKRISHNA MARG, CHANAKYAPURI NEW DELHI-110021 ALSO AT: FLAT NO.202, SECOND FLOOR, (REAR MIDDLE PORTION) TOWER B, SHIV HOME-2, BISRAKH ROAD, VILLAGE CHHAPRAULLA, TEHSIL DADRI G.B. NAGAR, UP-201301	
Demand Notice Dated : 28.07.2023	
Amount of Demand Notice : Rs. 16,21,058/- (Rupees Sixteen Lakh Twenty One Thousand Fifty Eight Only) as on 26.07.2023	
Date of Possession : 28th Day of September 2023	
Details of Property : "ALL THAT PIECES AND PARCEL OF ONE KITA FLAT NO. 0-201, (SECOND FLOOR TOWER-B) AREA (550 SQ FT) AREA 51.09 SQ. METERS, COVERED AREA INCLUDING AREA 51.09 SQ METERS PLOT NO. 0-3, 4 & 5 SHIV HOMES SECOND VILLAGE CHHAPRAULLA PARGANA AND TEHSIL DADRI DISTRICT GAUTAM BUDDH NAGAR, UTTAR PRADESH."	

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